Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016

SI. No.	Category of creditor	Summa received	ary of claims		ry of claims mitted	Amou nt of	Amount of	Amount of claims	nount in ₹ De tail	Remark, If any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contin gent claims	claims not admitte d	under verificatio n	s in Annex ure	
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	22	4,76,49,157.61	21	3,83,97,439.12	-	-	9251718.49	2	The Ex- management has not provided the records of the Corporate Debtorand the MCA records are updated till 31.03.2019 (date of balance sheet) and therefore the IRP/RP has relied solely upor the claims and Recovery Certificates submitted by the Claimants.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	5,31,00,000.00	1	5,31,00,000.00	-	-	-	4	The Ex management hasno provided the records of the Corporate Debtorand the MCA records are updated till 31.03.2019 (date of balance

										sheet) and therefore the IRP/RP has relied upon the claim and records filed by the Claimant.
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)					-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
	Total	23	10,07,49,157.61	22	9,14,97,439.12			92,51,718.49		

Annexure-1 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 18/04/2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.		Deta claim r			Det	tails of clain	n admitted		Amount of contingent		claim not		Remark if any
	ditor		claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	admitted	under verificatio n	
	-	-	-	-	-	-	-	-	-	-		-	-

Annexure-2 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 18/04/2023

List of unsecured financial creditors belonging to any class of creditors

Name of creditor **Details of** Details of claim admitted Amount of Remarks SI. Amount of Amount of Amount No. if any claim received of any mutual claim not claim continge dues, that admitted under Date of Amount Nature Whether % of Amount Amount may be set-off verificatio nt claim voting receipt claimed of claim of claim covered related n admitted by party? share in guarantee CoC 10-03-2023 1503900.90 1503900.90 Financial Amit Bathla and Jitin No 0.00 _ ----Malik Debt (Home 1.64 Buyer) 10-03-2023 2006691.37 2006691.37 Financial h Pawan Kumar No 0.00 -------Malhotra Debt (Home 2.19 Buyer) Vinit Kumar & Sarita 10-03-2023 1914403.12 1914403.12 Financial k No 0.00 _ -------Debt (Home Buver) 2.09 10-03-2023 2866839.63 2866839.63 Rachna Saxena & Financial No 0.00 --------Avneesh Kumar Debt (Home Saxena 3.13 Buyer) Renu Jain and Pramod 11-03-2023 1501373.00 0.00 5 Financial No 1501373.00 _ --------Jain Debt (Home 0.00 Buyer) Sanjay Kumar 11-03-2023 1619946.74 1619946.74 Financial No 6 0.00 -------Dhiman Debt (Home 1.77 Buyer) 11-03-2023 1625136.81 1625136.81 Aditya Kumar Tyagi Financial No 0.00-------Debt (Home 1.78 Buyer)

(Amount in ₹)

0	Vanil Treasi & Sanali	11 02 2022	100062465	1000624.65	Einen eiel		No				0.00	
8	Kapil Tyagi & Sonali	11-03-2023	1900624.65	1900624.65		-	NO			 	0.00	
	Tyagi				Debt							
					(Home							
					Buyer)			2.08				
9	Kapil Kumar	12-03-2023	1447112 38	1446979.20		-	No			 	133.18	
	Kunnar	12-03-2023	144/112.30	1440779.20	Debt	_	110				155.10	
					(Home			1 50				
					Buyer)			1.58				
10	Shashi Lata	12-03-2023	1822699.86	1822537.63	Financial	-	No			 	162.23	
					Debt							
					(Home							
					(Home Buyer)			1.99				
								1.33				
11	Alka Rani Agarwal	13-03-2023	1096879.27	1096879.27		-	No			 	0.00	
					Debt							
					(Home							
					Buyer)			1.20				
10	Ashish Mittal	12 02 2022	1204020.00	1304024.00			NT.	1.20			5.00	
12	Ashish Mittal	13-03-2023	1304029.00	1304024.00		-	No			 	5.00	
					Debt							
					(Home							
					Buyer)			1.43				
13	Saurabh Gupta	14-03-2023	1723110.56	1723110.56		_	No			 	0.00	
15	Sauraon Gupta	14-03-2023	1723110.30	1723110.30	Debt	-	INU			 	0.00	
					(Home							
					Buyer)			1.88				
14	Sushil Kumar	14-03-2023	1244934.45	1244754.55	Financial	-	No			 	179.90	
					Debt							
					(Home							
								1.36				
					Buyer)			1.30		_		
15	Ashok Sharma	14-03-2023	1237941.24	1237941.24	Financial	-	No			 	0.00	
					Debt							
					(Home							
					Buyer)			1.35				
1.6	4 1 G	14.02.2022	1406154.00	142(154.02			N T	1.55		-	0.00	
16	Amitesh Suman	14-03-2023	<u> </u> 1426154.93	1426154.93		-	No			 	0.00	
					Debt							
					(Home							
					Buyer)			1.56				
17	Sonal Savings and	16 03 2022	8568000.00	4759583.56		-	No			 	3808416.44	
1'/		10-03-2023	0.50000.00	133303.30		-	INU			 	5000410.44	
	Investment Pvt. Ltd.				Debt							
					(Home							
					Buyer)			5.20				
18	Rapid Technosoft Pvt.	16-03-2023	8721000.00			-	No			 	3877476.71	
Ĩ	Ltd.	2020 2020			Debt							
	L.u.		1									
			1		(Home			F 20				
1					Buyer)			5.29				

19	Seema Thukral and	23-03-2023	1309385.00	1309385.00	Financial	-	No		 	 0.00	
	Yuvaksh Thukral				Debt						
					(Home						
					Buyer)			1.43			
20	Ritesh Kumar	24-03-2023	441600.00	441600.00	Financial	-	No		 	 0.00	
					Debt						
					(Home						
					Buyer)			0.48			
21	Vineet Bhardwaj and	03-04-2023	1886521.70	1836684.94	Financial	-	No		 	 49836.76	
	Kamal Kishor Sharma				Debt						
					(Home						
					Buyer)			2.01			
22	Anand Yadav	08-04-2023	480873.00	466737.73	Financial	-	No		 	 14135.27	
					Debt						
					(Home						
					Buyer)			0.51			

Annexure-3 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 18/04/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

							•		U	8 6		(Amou	nt in ₹)	
Sl. No.	Name of creditor		Details of im receiv			Detai	ls of claim adı	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		receipt claimed of claim of claim covered related vo admitted by party? sha						% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification		
	-	-	-	-	-	-	-	-	-	-	-		-	-

Annexure-4 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 18/04/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

											(Amou	nt in ₹)	
Sl. No.	Name of creditor	Details received	of claim		Detai	ls of claim a	dmitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	aim dmittedof claimcovered by guaranteerelated party?voting share in CoC31,00,000Financial-No58.03					dues, that may beset- off	aumiticu	verification	
	Neon Vincom Pvt Ltd	16-03-2023	5,31,00,000		Financial Debt	-	No	58.03	-	-		-	-

Annexure-5 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 18/04/2023

									(
												(Amount in₹	5)	
Sl. No.	Name creditor	of	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent	Amount of any	Amount of claim not	Amount of claim	Remarks if any
			Date of receipt	Amount		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may beset- off	admitted	under verification	
	-		-	-	-	-	-	-	-	-	-		-	-

List of operational creditors (Workmen)

Annexure-6 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 18/04/2023

List of operational creditors (Employees)

(Amount in₹)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	ciaini	dues, that may beset- off	aumitteu	verification	
	-	-	-	-	-	-	-	-	-	-		-	-

Annexure-7 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 18/04/2023

List of operational creditors (Government dues)

_											(Amou	unt in₹)	
Sl. No.	Name creditor	of	Detail claim re		Details	of claim adı	nitted		Amount of contingent	Amount of any	Amount of claim not	Amount of claim	Remarks if any
			Date of receipt	Amount claimed	claim claim covered related voting					mutual dues, that may beset- off	admitted	under verificati on	
											-		

Annexure-8 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 18/04/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	s of claim received			Detail clair admit	n			Amount of continge-	Amount of any Mutual	Amount of claim not	claim under	Remarks, if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amo unt cover ed by guara ntee	Whether related party?	% of voting share in CoC	nt claim	dues, that may be set-off	admitted	verifica- tion	

Annexure-9 Name of the corporate debtor: COLORCITY HOMES PRIVATE LIMITED; Date of commencement of CIRP: 02nd March, 2023; List of creditors as on: 18/04/2023

											(Amo	unt in₹)	
SI. No.	Name of creditor	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent	Amount of	Amount of claim not	Amount of claim	Remarks if any
110.	creation	Date of		Amount	Nature	Amount	Whether	% of	claim	any mutual dues, that	admitted	under verification	II any
		receipt	claimed	of claim admitted	of claim	covered by	related party?	voting share in		may beset- off		vermeation	
						guarantee		CoC					

List of other creditors (Other than financial creditors and operational creditors)